

**IN THE HIGH COURT OF JUDICATURE FOR RAJASTHAN AT JAIPUR BENCH, JAIPUR
CATEGORY-WISE MONTHLY STATEMENT OF CASES FOR THE MONTH OF JUNE, 2018**

S.No.	KIND OF CASES	PREVIOUS BALANCE	INSTITUTION				DISPOSAL				CLOSING BALANCE
			FB	DB	SB	TOTAL	FB	DB	SB	TOTAL	
	M A I N C A S E S :-	01.06.2018									30.06.2018
	CIVIL SIDE:-										
1	CIVIL FIRST APPEAL	9539	0	0	39	39	0	0	0	0	9578
2	CIVIL SECOND APPEAL	4654	0	0	33	33	0	0	0	0	4687
3	EXECUTION FIRST APPEAL	65	0	0	0	0	0	0	0	0	65
4	EXECUTION SECOND APPEAL	11	0	0	0	0	0	0	0	0	11
5	CIVIL MISC. APPEAL	25168	0	18	170	188	0	1	4	5	25351
6	CIVIL REVISION	533	0	0	7	7	0	0	1	1	539
7	CIVIL REVIEW	710	0	14	10	24	0	0	2	2	732
8	INCOME TAX REFERENCE	0	0	0	0	0	0	0	0	0	0
9	OTHER TAX REFERENCE	94	0	10	0	10	0	0	0	0	104
10	TAX CASES	0	0	0	0	0	0	0	0	0	0
11	CUSTOM APPEAL	96	0	3	0	3	0	0	0	0	99
12	INCOME TAX APPEAL	110	0	20	0	20	0	0	0	0	130
13	WEALTH TAX APPEAL	0	0	0	0	0	0	0	0	0	0
14	SALES TAX REVISION	467	0	0	17	17	0	0	0	0	484
15	TESTAMENTARY CASES	0	0	0	0	0	0	0	0	0	0
16	COMPANY PETITION	67	0	0	0	0	0	0	0	0	67
17	COMPANY EXECUTION PETITION	3	0	0	0	0	0	0	0	0	3
18	COMPANY APPEAL	15	0	0	0	0	0	0	0	0	15
19	COMPANY APPLICATION	153	0	0	3	3	0	0	0	0	156
20	COMPANY SUIT	3	0	0	0	0	0	0	0	0	3
21	COMPANY LIQUIDN. CASES	40	0	0	0	0	0	0	0	0	40
22	ELECTION PETITION	2	0	0	0	0	0	0	0	0	2
23	SPECIAL APPEAL (CIVIL)	55	0	2	0	2	0	0	0	0	57
24	SPECIAL APPEAL (WRITS)	1202	0	70	0	70	0	9	0	9	1263
25	CIVIL CONTEMPT	2506	0	14	52	66	0	1	10	11	2561
26	CIVIL WRITS	61299	0	103	1311	1414	0	9	276	285	62428
27	RECRIMINATION PETITION	0	0	0	0	0	0	0	0	0	0
28	CROSS OBJECTION	636	0	2	8	10	0	0	0	0	646
29	CIVIL REFERENCE	0	0	0	0	0	0	0	0	0	0
	TOTAL (A)	107428	0	256	1650	1906	0	20	293	313	109021
	CRIMINAL SIDE:-										
1	MURDER REFERENCE	3	0	0	0	0	0	0	0	0	3
2	CRIMINAL APPEAL	20465	0	9	119	128	0	14	53	67	20526
3	CRIMINAL REVISION	6770	0	0	120	120	0	0	15	15	6875
4	CRIMINAL MISC. PETITION (U/S 482 CR.P.C.)	10069	0	0	320	320	0	0	24	24	10365
5	CRIMINAL MISC. BAIL (U/S 438 & 439 CR.P.C.)	567	0	0	811	811	0	0	567	567	811
6	CRIMINAL CONTEMPT	19	0	0	0	0	0	0	0	0	19
7	CRIMINAL REFERENCE	0	0	0	0	0	0	0	0	0	0
8	HABEAS CORPUS	40	0	19	0	19	0	19	0	19	40
9	CRIMINAL LEAVE TO APPEAL	736	0	12	30	42	0	0	2	2	776
10	CRIMINAL WRITS	710	0	7	50	57	0	1	5	6	761
	TOTAL (B)	39379	0	47	1450	1497	0	34	666	700	40176
	TOTAL (A+B)	146807	0	303	3100	3403	0	54	959	1013	149197
	OTHER ORIGINAL JURISDICTION CASES:-										
1	ARBITRATION APPLICATION	94	0	0	3	3	0	0	0	0	97
2	LEAVE TO APPEAL TO S.C.	1	0	0	0	0	0	0	0	0	1
3	CIVIL TRANS. APPLICATION	174	0	0	6	6	0	0	3	3	177
4	CRIMINAL TRANSFER	33	0	0	4	4	0	0	0	0	37
	TOTAL (C)	302	0	0	13	13	0	0	3	3	312
	GRAND TOTAL (A+B+C)	147109	0	303	3113	3416	0	54	962	1016	149509